

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF RS INGOT AND BILLET PRIVATE
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RS INGOT AND BILLET PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/08/2012
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100DL2012PTC240299
5.	Address of the registered office and principal office (if any) of corporate debtor	401 MAHAVIR JI COMPLEX, LSC, RISHABH VIHAR NEW DELHI New Delhi DL 110092 IN
6.	Date of closure of Insolvency Resolution Process	05/05/2022
7.	Liquidation commencement date of corporate debtor	05/05/2022 (CTC of order was received on 05/05/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Debashis Nanda IBBI/IPA-003/IP-N00040/2017-18/10316
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No C S -14, C-Floor, Ansal Plaza, Vaishali, Ghaziabad, Uttar Pradesh, 201010 Email: dnanda.cma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Flat No C S -14, C-Floor, Ansal Plaza, Vaishali, Ghaziabad, Uttar Pradesh, 201010 Email: liquidatorrsingot@gmail.com
11.	Last date for submission of claims	04/06/2022

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of liquidation of the RS INGOT AND BILLET PRIVATE LIMITED on **05/05/2022**.

The stakeholders of **RS INGOT AND BILLET PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **04/06/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post, or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.




Debashis Nanda
IBBI/IPA-003/IP-N00040/2017-18/10316
Liquidator
RS INGOT AND BILLET PRIVATE LIMITED
CS-14 Ansal Plaza, Vaishali, Gaziabad, 201010
Date: 07/05/2022